

R.O.C.No.11/2015-Con.B2

CIVIL JUDGE
TRANSFER & POSTING

NOTIFICATION No. 82 / 2015

Tmt. S.Meenakshi, Civil Judge, then Registrar, City Civil Court, Chennai, now under compulsory wait, who has been appointed on transfer as Deputy Administrator General and Official Trustee, Chennai in G.O.(Rt) No.397, Home (Courts.V) Department, dated 27.05.2015 is posted as Deputy Administrator General and Official Trustee, Chennai, in the existing vacancy.

HIGH COURT, MADRAS.
DATED: 29.05.2015.

Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL

R.O.C.No.11/2015-Con.B2

OFFICIAL MEMORANDUM

Sub: Courts and Judges – Civil Judge - Transfer and Posting - Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 82 / 2015, dated : 29.05.2015.

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Tmt. S.Meenakshi, Civil Judge, then Registrar, City Civil Court, Chennai, now under compulsory wait, who has been posted as Deputy Administrator General and Official Trustee, Chennai in the High Court's Notification cited above is required to take charge of the post of Deputy Administrator General and Official Trustee, Chennai, immediately from Thiru.C.Manikkam, Administrator General and Official Trustee, Chennai, who is holding full additional charge of the post of Deputy Administrator General and Official Trustee, Chennai.

**HIGH COURT, MADRAS.
DATED: 29.05.2015.**

**Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL**